

**GOVERNMENT OF MEGHALAYA  
LAW (B) DEPARTMENT**

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**NOTIFICATION**

Dated Shillong, the 19<sup>th</sup> July, 2019

No. LJ(B).1/2018/63 – In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoint the following Non-MCS Officers as Executive Magistrates in connection with the monitoring of the movement of coal transportation for strict implementation as per National Greed Tribunal (NGT) Order for a period of 3(three) months or till further orders.

| Sl. No. | Names of Officers and Designation   | Jurisdiction of the conferment of the power of Executive Magistrate | To be placed with District/Sub-Division.                           |
|---------|---|---|--|
| 1.      | Shri J. Paswet,<br>Asst. Executive Engineer, A.E.E.,<br>PWD (Roads) Khliehriat Sub-<br>Division, Khliehriat.  | East Jaintia Hills<br>District, Khliehriat                          | Deputy Commissioner, East<br>Jaintia Hills District,<br>Khliehriat |
| 2.      | Shri E. Shadap,<br>Asst. Executive Engineer,<br>A.E.E., PWD (Roads) Sutnga Sub<br>Division, Sutnga            | - do -  | - do -   |
| 3.      | Shri M. Pdang,<br>Asst. Executive Engineer,<br>A.E.E., PWD (Roads) NEC Sutnga<br>Sub Division No. I, Sutnga   | - do -  | - do -   |
| 4.      | Shri W. Thabah,<br>Asst. Executive Engineer,<br>A.E.E., PWD (Roads) NEC Sutnga<br>Sub Division No. II, Sutnga | - do -  | - do -   |



(M.M. Sangma),

Joint Secretary to the Govt. of Meghalaya,  
Law (B) Department

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Memo No. LJ(B).1/2018/63 -A,

Dated Shillong, the 19<sup>th</sup> July, 2019

Copy to :-

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-ordinary Gazette of the Government of Meghalaya.
2. The Principal Secretary to the Govt. of Meghalaya, Forests & Environment Department for information.
3. The Deputy Commissioner, East Jaintia Hills District, Khliehriat, with a request to circulate to all the Officers concerned. This has a reference to your letter No. EJHD/Judl.4/Vol.VI/2018-19/71 dt. 5.7.2019.
4. The Director of Information and Public Relation, Meghalaya, Shillong.
5. The Personnel & A.R. (A) Department for information.
6. DEO (Data Entry Operator) Law (A) Department, Main Secretariat Building, for uploading the Notification in the Law Department website.
7. Office Copy.

*By orders etc.,*



Joint Secretary to the Govt. of Meghalaya,  
Law (B) Department.

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